

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 906 of 2020

IN THE MATTER OF:

Mr. Ram Ratan Kanoongo

...Appellant.

Versus

Mr. Veda Kumar Nimbagal & Ors.

...Respondents.

Present:

**For Appellant: Mr. Rajendra Beniwal, Mr. Kumar Sumit and
Mr. Chirag Gupta, Advocates.**

**For Respondent: Mr. CH. Kameswara Rao, Advocate for R-1.
Mr. Vaijayant Paliwal, Mr. Charu Bansal,
Ms. Misha and
Ms. Jasveen Kaur, Advocates for R-2.**

ORDER
(Virtual Mode)

02.02.2021 Heard Learned Counsel for both-sides.

Reserved for Judgment.

[Justice A.I.S. Cheema]
Member (Judicial)

[Mr. V.P. Singh]
Member (Technical)

Basant B./md.